Date of Commencement of CIRP - 21st October, 2019 HBN Foods Limited

List of unsecured financial creditors belonging to any class of creditors as on 18th July, 2023 Details of Claim Received Date of No. Name of Creditor Date of Pritam Pandya 02-12-2019 Dhas 02-12-2019 10,04,053 Dhas Dhas of Claim Amount Claimed Amount of Claim Admitted Nature of Claim Nature of Claim Security Covered by Pardy? Unsecured Unsecured NIL NIL No No No No No No No No No N	Details of claim admitted Amount Covered by Security Guarantee Unsecured NIL NIL NIL Unsecured NIL	Details of claim admitted Amount Amount Covered by Covered by Party? Unsecured NIL NIL NIL NO Details of claim admitted Amount Amount related of voting: Post voting: No No No No No No No No No No	Details of claim admitted Amount Amount Covered by Covered by Party? Unsecured NIL NIL NIL NIL NIL NO 0.00 Unsecured NIL NIL NIL NO 0.00 18.18	Details of claim admitted Amount Amount Covered by Covered by Party? Unsecured Unsecured NIL NIL No No No No No No No No No N	Details of claim admitted Amount Amount of Amount of Covered by Interest Unsecured Un
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	% of voting share in CoC 0.00 0.00 18.18		Amount of comingent claim	Amount of Amount of any contingent mutual dues, that Claim may be set: off Not A	Amount of Amount of any contingent mutual dues, that claim T,76,00,000 10,04,053 10,04,053 7,22,433

